

NOTIFICATION

Hon'ble the Acting Chief Justice & Judges of the High Court of Himachal Pradesh in exercise of the powers vested in them, in this behalf are pleased to make the following amendments in the Rules and Orders of Punjab and Haryana High Court (Notification No.HHC/Rules/Amendment/91-1-2014, dated 05.01.2017) as applicable to the State of Himachal Pradesh:-

“Clause I of Paragraph 1, Quality of Paper to be Used etc of Chapter-16, Records, Part-A Preparation of Judicial Records, 1-General Directions of Vol.IV” shall be substituted as under:-

“I. All pleadings, applications and petitions filed before the civil as well as criminal courts shall be typed/printed in following specifications/format:-

Paper size	A4
Paper Thickness	80GSM
Top margin	2 cm
Bottom margin	2 cm
Left margin	4 cm
Right margin	4 cm
Font	Times New Roman
Font size	16
Line spacing	1.5
Use of paper	Both sides printing
Other	For the heading, font size should be 18, Times New Roman

**BY ORDER OF THE
HIGH COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Copy forwarded for information to:

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of H.P. Shimla.
2. The Secretary(ies) to Hon'ble Judges High Court of Himachal Pradesh, Shimla - 171 001.
3. The Additional Chief Secretary (Home) to the Government of Himachal Pradesh, Shimla -171002.
4. The Advocate General Himachal Pradesh, Shimla -171001.
5. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla -171002.
6. The Secretary/ Private Secretary/PAs to the Registrar General/ Registrar(Judicial)/Registrar(Vigilance)/Registrar (Rules).
7. All the District and Sessions Judges in Himachal Pradesh, with a request to bring the contents of the notification into the notice of all concerned.
8. PA to CPC High Court of H.P.Shimla-171001 w.r.t. U.O. No. HHC/Cmp./eFiling/2018-I-14719, dated 17/19th July, 2021 .
9. The PA to Registrar (Establishment)/Registrar (Accounts) High Court of Himachal Pradesh, Shimla.
10. The Additional Registrars (Judicial) of this Hon'ble High Court for bringing the contents of this notification into the notice of all concerned.
11. All the Deputy Registrars/Assistant Registrars/ Court Masters/ Chief Librarian of the High Court of Himachal Pradesh, Shimla - 1.
12. The President, High Court Bar Association, Shimla, Himachal Pradesh.
13. The Section Officer (Computer) High Court of Himachal Pradesh for conversion into digital form.
14. The Technical Director, NIC of this Registry for updating the High Court website.
15. Guard file.

-sd-

(Ajay Mehta)
Registrar (Rules)